

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.08/ALD/2023 IN CA (CAA) No.19/ALD/2022
(Second Motion)

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ECONOMY COMMOTRADE PVT. LTD. WITH PASHUPATI LAMINATORS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Chaudhary, Adv.

: For the Petitioner Company

Sh. Krishna Agarwal, Sr. S.C. with

: For the I.T. Deptt.

Sh. Ajit Kumar Singh, AOL

: For the O.L. Alld.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Sr. S.C., Sh. Krishna Agarwal representing the Income Tax Department seeks and is granted two weeks time to file its Report.
- 2.** Let the needful be done within the aforesaid stipulated period with advance copy be supplied to the other side.
- 3.** The matter is adjourned for further hearing on 9th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*